

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.5 - Inter.P/7(AHM)2024
in
C.P. (IB)/302/AHM/2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Shree Chamunda Furniture
Vs
Europa Foams Private Limited

.....Applicant

.....Respondent

Order delivered on: 16/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Noopur Dalal, Adv.
For the Respondent :

ORDER

Inter.P/7(AHM)2024

Applicant is directed to collect notice from registry and serve upon respondents.

List for further consideration on 30.04.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)